

Cause List for Mediation Centre

Date : 08/10/2025

Mediator : Dr. Pankaj Sharma, DHJS

Case No.: 211/25	Case Id: 2509M12802	Referring Judge : Sh. Anil Chandhel, DHJS	
Case Type : INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND MAMTA	Vs. ANITA KOHLI	Hearing Time : 2:00:00 PM	
Total Days spent :			14
Case No.: 19/25	Case Id: 2509M12411	Referring Judge : Sh. Arun Sukhija, DHJS	
Case Type : CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS SONU GOYALA	Vs. MEENU	Hearing Time : 2:00:00 PM	
Total Days spent :			21
Total : 2			

Mediator : Dr. Renu Aggarwal, Advocate

Case No.: 1389/24	Case Id: 2510M13291	Referring Judge : Sh. S.S. Rathi, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) ISHWAR DASS KHETWANI	Vs. PRAMOD KUMAR BEDI	Hearing Time : 2:30:00 PM	
Total Days spent :			2
Case No.: 298/25	Case Id: 2510M13290	Referring Judge : Sh. S.S. Rathi, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) ISHWAR DASS KHETWANI	Vs. PRAMOD KUMAR BEDI	Hearing Time : 2:30:00 PM	
Total Days spent :			2
Total : 2			

Mediator : Ms. Amita Goyal, Advocate

Case No.: 3885/24	Case Id: 2508M09580	Referring Judge : Ms. Poonam Singh, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT VINTAGE CREDIT & LEASING	Vs. RAJAN	Hearing Time : 12:00:00 AM	
Total Days spent :			59
Case No.: 10722/24	Case Id: 2508M09848	Referring Judge : Ms. Arushi Parwal, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT AWADH SAHU COOP URBAN TC SOCIETY	Vs. AMIT KUMAR	Hearing Time : 12:00:00 AM	
Total Days spent :			54
Case No.: 115/24	Case Id: 2507M07226	Referring Judge : Sh. Tanmay Batham, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT SHREE AMBA INDUSTRIES	Vs. MOHD NISAR AHMED	Hearing Time : 12:30:00 AM	
Total Days spent :			72

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	310/25	Case Id:	2508M10421	Referring Judge :	Sh. Ashutosh Kumar, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	11:00:00 AM	
M/S METRO SAFETY INDIA PVT LTD		Vs.		CHHAGAN SINGH SUJAN SINGH		Total Days spent :	47
Case No.:	751/25	Case Id:	2509M12269	Referring Judge :	Sh. Arvind Dev, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	11:30:00 AM	
DINESH SABLANIA		Vs.		GANGA DEVI		Total Days spent :	26
Case No.:	5825/24	Case Id:	2508M09888	Referring Judge :	Ms. Poonam Singh, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:00:00 PM	
HDFC BANK		Vs.		SARITA LOHANI		Total Days spent :	54
Case No.:	2251/22	Case Id:	2507M07556	Referring Judge :	Sh. Devendra Kumar Sharma, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:30:00 PM	
M/S GOPAL STEEL INDUSTRIES		Vs.		NITIN AGGARWAL		Total Days spent :	68
Case No.:	1886/21	Case Id:	2506M05341	Referring Judge :	Ms. Sukriti Jha, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:30:00 PM	
MAYANK PARASHAR		Vs.		SUMAN KISHORE NAUTIYAL		Total Days spent :	117
Case No.:	936/24	Case Id:	2509M12675	Referring Judge :	Ms. Manya, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:30:00 PM	
NEHA		Vs.		ANSHUL SINGH		Total Days spent :	19
Case No.:	1391/22	Case Id:	2508M10477	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	2:30:00 PM	
ASHISH KUMAR		Vs.		MEENU		Total Days spent :	47
Case No.:	312/22	Case Id:	2508M10738	Referring Judge :	Sh. Aakash Sharma, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:30:00 PM	
UMANG GUPTA		Vs.		KSHAMA GUPTA		Total Days spent :	47
Case No.:	1499/2024	Case Id:	2508M10417	Referring Judge :	Sh. Pawan Kr. Jain, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	3:00:00 PM	
VIPIN KUMAR		Vs.		ANJALI		Total Days spent :	47

Cause List for Mediation Centre

Date : 08/10/2025

Total : 12

Mediator : Ms. Anju Dixit, Advocate

Case No.: 220/16	Case Id: 2509M12282	Referring Judge : Sh. Charan Salwan, DJS	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND		Hearing Time : 12:00:00 AM	
AKHTARI BEGUM	Vs. MOHD ASGHAR		
		Total Days spent :	26

Case No.: 5321/18	Case Id: 2509M12583	Referring Judge : Sh. Arvind Tomar, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 12:30:00 AM	
ASHWANI KUMAR	Vs. ASHISH GAMBHIR		
		Total Days spent :	19

Case No.: 892/23	Case Id: 2509M13046	Referring Judge : Sh. Ram Lal Meena, DHJS	
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT		Hearing Time : 12:30:00 AM	
STATE	Vs. BUNTY		
		Total Days spent :	12

Case No.: 628/20	Case Id: 2509M13047	Referring Judge : Sh. Ram Lal Meena, DHJS	
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT		Hearing Time : 12:30:00 AM	
TPDDL	Vs. BUNTY		
		Total Days spent :	12

Case No.: 1150/19	Case Id: 2509M12959	Referring Judge : Sh. Ram Lal Meena, DHJS	
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT		Hearing Time : 12:30:00 AM	
TPDDL	Vs. BUNTY		
		Total Days spent :	12

Case No.: 692/23	Case Id: 2508M08834	Referring Judge : Ms. Divyashree Raina, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 11:00:00 AM	
MEETA AGGARWAL	Vs. AYUSH AGGARWAL		
		Total Days spent :	61

Case No.: 80/18	Case Id: 2509M12256	Referring Judge : Sh. Jiten Mehra, DHJS	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT		Hearing Time : 12:00:00 PM	
DR AHMED KAMAAL	Vs. ARUN KAR		
		Total Days spent :	26

Case No.: 3000/24	Case Id: 2508M08860	Referring Judge : Sh. Manish Gupta, DHJS	
Case Type : MATRIMONIAL : PETITION FOR DIVORCE		Hearing Time : 12:00:00 PM	
PUSHPA KUAMRI	Vs. MOHAN GIRI		
		Total Days spent :	61

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	310/17	Case Id:	2508M08833	Referring Judge :	Ms. Divyashree Raina, DJS	Hearing Time :	12:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
ARTI		Vs.	OM PARKASH			Total Days spent :	61
Case No.:	565/24	Case Id:	2508M08832	Referring Judge :	Ms. Divyashree Raina, DJS	Hearing Time :	12:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
NISHA		Vs.	SURENDER @ MONU			Total Days spent :	61
Case No.:	615/14	Case Id:	2508M09906	Referring Judge :	Sh. Dharmender Singh, DHJS	Hearing Time :	12:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
MALKEET SINGH		Vs.	BALVINDER KAUR			Total Days spent :	54
Case No.:	1592/24	Case Id:	2508M09833	Referring Judge :	Ms. Aditi Chaudhary, DHJS	Hearing Time :	12:00:00 PM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
VIJAY ADVANI		Vs.	SWATI ADVANI			Total Days spent :	54
Case No.:	1208/22	Case Id:	2507M07535	Referring Judge :	Sh. Sachin Sood, DHJS	Hearing Time :	12:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
RAKESH KUMAR SHARMA		Vs.	RENU MALIK			Total Days spent :	68
Case No.:	177/19	Case Id:	2507M06081	Referring Judge :	Sh. Dharmender Singh, DHJS	Hearing Time :	12:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
JASPAL SINGH		Vs.	HARJEET KAUR & ORS			Total Days spent :	82
Case No.:	3277/23	Case Id:	2508M11458	Referring Judge :	Sh. Tanmay Batham, DJS	Hearing Time :	12:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
HDFC BANK LTD		Vs.	RAVI KUMAR			Total Days spent :	40
Case No.:	1707/23	Case Id:	2508M10475	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	Hearing Time :	12:00:00 PM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
MUSKAN PANDEY		Vs.	VIJAY SHARMA			Total Days spent :	47
Case No.:	143/25	Case Id:	2508M10444	Referring Judge :	Sh. Sachin Sood, DHJS	Hearing Time :	12:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
SUMITRA		Vs.	DHARAMPAL			Total Days spent :	47

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	27/25	Case Id:	2508M09087	Referring Judge :	Sh. Dev Chaudhary, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR DAMAGES				Hearing Time :	12:00:00 PM	
RAJAT GULATI		Vs.		GAGANDEEP		Total Days spent :	61
Case No.:	537/23	Case Id:	2508M11424	Referring Judge :	Ms. Helly Fur Kaur, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	12:30:00 PM	
SHASHI KALA		Vs.		KULDEEP SHARMA		Total Days spent :	40
Case No.:	454/25	Case Id:	2508M08901	Referring Judge :	Sh. Vidya Prakash, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:00:00 PM	
UTTAM JANA		Vs.		SUSHIL KUMAR		Total Days spent :	61
Case No.:	351/24	Case Id:	2508M09881	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	2:00:00 PM	
RAKHI		Vs.		RAVI SOOD		Total Days spent :	54
Case No.:	5867/24	Case Id:	2508M09889	Referring Judge :	Ms. Poonam Singh, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
HDFC BANK		Vs.		RUKMUDDIN		Total Days spent :	54
Case No.:	6/25	Case Id:	2508M11418	Referring Judge :	Ms. Helly Fur Kaur, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:30:00 PM	
DHANWANTI		Vs.		ROBIN PAL		Total Days spent :	40
Total :		23					

Mediator : Ms. Anju Sharma, Advocate

Case No.:	91/25	Case Id:	2509M12859	Referring Judge :	Sh. Dharmender Singh, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	12:30:00 AM	
SHYAM KAUR THR LRS		Vs.		HARMINDER SINGH		Total Days spent :	13
Case No.:	431/25	Case Id:	2509M12219	Referring Judge :	Sh. Sahil Gupta, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	10:30:00 AM	
VINOD KUMAR		Vs.		PANKAJ DHAKAR		Total Days spent :	27

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Date : 08/10/2025

Case No.:	313/24	Case Id:	2508M09679	Referring Judge :	Ms. Tyagita Singh, DHJS	Hearing Time :	11:00:00 AM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
KAMLA		Vs.	NEHA			Total Days spent :	55
Case No.:	95546/16	Case Id:	2507M05670	Referring Judge :	Ms. Divya Gupta, DJS	Hearing Time :	11:30:00 AM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
KUSUM LATA SHARMA		Vs.	SURENDER KUMAR			Total Days spent :	90
Case No.:	545/18	Case Id:	2508M09689	Referring Judge :	Sh. Arvind Tomar, DJS	Hearing Time :	12:30:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
INDUSIND BANK		Vs.	PANKAJ KUMAR			Total Days spent :	55
Case No.:	224/25	Case Id:	2509M12300	Referring Judge :	Ms. Shruti Sharma-II, DJS	Hearing Time :	1:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
JASPREET KAUR		Vs.	JASPRIT SINGH			Total Days spent :	27
Case No.:	1399/25	Case Id:	2508M10226	Referring Judge :	Ms. Poonam Singh, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
HDFC BANK		Vs.	LAKHAN AKSHAY LAL			Total Days spent :	48
Case No.:	516/20	Case Id:	2509M12856	Referring Judge :	Ms. Urvi Gupta, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
M/S ANU PRODUCTS LTD		Vs.	SANJEEV KUMAR			Total Days spent :	13
Case No.:	429/25	Case Id:	2508M11316	Referring Judge :	Sh. Lalit Kumar, DJS	Hearing Time :	2:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
M/S BASIC OF IMMIGRATION CONSULT SERVICES		Vs.	SONAM ARUMESH SURI			Total Days spent :	41
Case No.:	13/25	Case Id:	2509M12998	Referring Judge :	Sh. Abhishek Goyal, DHJS	Hearing Time :	2:00:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS						
PAWAN AGGARWAL		Vs.	JASVIR KOHLI			Total Days spent :	13
Case No.:	10076/23	Case Id:	2509M12544	Referring Judge :	Ms. Urvi Gupta, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
SHRIRAM CITY UNION FINANCE LTD		Vs.	SONIK MALHOTRA			Total Days spent :	20

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Date : 08/10/2025

Case No.:	2617/21	Case Id:	2509M12529	Referring Judge :	Sh. Charan Salwan, DJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	3:30:00 PM
MEERA		Vs.	NARESH		Total Days spent :	20
Total :	12					

Mediator : Ms. Babita Chaudhary, Advocate

Case No.:	47/25	Case Id:	2509M12965	Referring Judge :	Sh. Naresh Kumar Malhotra, DHJS	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	12:30:00 AM
AXIS BANK LTD		Vs.	INDERJEET SINGH		Total Days spent :	12

Case No.:	190/25	Case Id:	2509M12658	Referring Judge :	Ms. Shaina Goyal, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	11:30:00 AM
NABILA		Vs.	MOHD IRFAN		Total Days spent :	19

Case No.:	731/20	Case Id:	2508M11451	Referring Judge :	Ms. Shagun Sharma, DHJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	11:30:00 AM
SHEELA		Vs.	ARUNA SHARMA		Total Days spent :	40

Case No.:	114/21	Case Id:	2509M12587	Referring Judge :	Ms. Shagun Sharma, DHJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	11:30:00 AM
MOHD AFSROON		Vs.	SMT RAM KALI		Total Days spent :	19

Case No.:	480/25	Case Id:	2508M10048	Referring Judge :	Ms. Aditi Chaudhary, DHJS	
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	11:30:00 AM
DEEPAK		Vs.	MANISHA		Total Days spent :	54

Case No.:	1528/22	Case Id:	2508M11443	Referring Judge :	Ms. Aradhana, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:30:00 PM
QUAISAR ALI		Vs.	POONAM		Total Days spent :	40

Case No.:	639/20	Case Id:	2508M10742	Referring Judge :	Ms. Susheel Bala Dagar, DHJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	12:30:00 PM
RAJ KUMAR		Vs.	TARSEM KUMAR & ORS		Total Days spent :	47

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	340/23	Case Id:	2508M11453	Referring Judge :	Ms. Shagun Sharma, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:30:00 PM		
NEELAM JAIN		Vs.	KRISHNA JAIN			Total Days spent :	40
Case No.:	509910/16	Case Id:	2509M12925	Referring Judge :	Ms. Urvi Gupta, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM		
POOJA FINLEASE LTD		Vs.	SUMIT KUMAR			Total Days spent :	12
Case No.:	1120/25	Case Id:	2508M09865	Referring Judge :	Ms. Richa Sharma, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM		
SHIV KUMARI		Vs.	PAWANISH BHARDWAJ			Total Days spent :	54
Case No.:	2/20	Case Id:	2508M09860	Referring Judge :	Sh. Tanmay Batham, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	11:30:00 PM		
GULSHAN VERMA		Vs.	JITEN SOLANKI			Total Days spent :	54
Case No.:	733/24	Case Id:	2509M12674	Referring Judge :	Ms. Shivli Talwar, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	11:30:00 PM		
PREETI		Vs.	NAVNEET KUNDARIA			Total Days spent :	19
Case No.:	951/23	Case Id:	2509M11883	Referring Judge :	Ms. Deshna Golichha, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	11:30:00 PM		
HARBHAJAN SINGH		Vs.	MANJEET SINGH			Total Days spent :	33
Case No.:	912/22	Case Id:	2508M11410	Referring Judge :	Sh. Gopal Singh Chauhan, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	11:30:00 PM		
JASBIR SINGH		Vs.	SAHIBA			Total Days spent :	40
Total : 14							

Mediator : Ms. Beena Sharma, Advocate

Case No.:	8009/23	Case Id:	2508M10179	Referring Judge :	Ms. Anugya Chauhan, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	3:00:00 PM		
OSWAL PROMOTERS		Vs.	NITIN KUMAR GAUTAM			Total Days spent :	49
Total :							

Cause List for Mediation Centre

Date : 08/10/2025

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Mediator : Ms. Geeta Vohra, Advocate

Case No.: 529/24	Case Id: 2509M12792	Referring Judge : Ms. Shruti Sharma-II, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 12:00:00 AM	
CHETNA CHAWLA	Vs.	GAGAN CHANDANI	
		Total Days spent :	14

Case No.: 358/18	Case Id: 2508M09981	Referring Judge : Sh. Manish Gupta, DHJS	
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.		Hearing Time : 10:30:00 AM	
RANJNA SHARMA	Vs.	VINEET SHARMA	
		Total Days spent :	53

Case No.: 490/23	Case Id: 2509M12441	Referring Judge : Ms. Shagun Sharma, DHJS	
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time : 11:00:00 AM	
PHOOL CHAND	Vs.	SANJAY GARG	
		Total Days spent :	21

Case No.: 175/19	Case Id: 2509M12491	Referring Judge : Sh. Raj Kumar Singh, DJS	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS		Hearing Time : 11:00:00 AM	
STATE	Vs.	NEERAJ KUMAR	
		Total Days spent :	21

Case No.: 638/21	Case Id: 2509M12144	Referring Judge : Ms. Helly Fur Kaur, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 11:00:00 AM	
DEEPA	Vs.	RAM PARAG	
		Total Days spent :	28

Case No.: 644/24	Case Id: 2509M12558	Referring Judge : Sh. Arun Sukhija, DHJS	
Case Type : MATRIMONIAL : PETITION FOR DIVORCE		Hearing Time : 11:30:00 AM	
JAI DEV	Vs.	GEETA	
		Total Days spent :	21

Case No.: 01/25	Case Id: 2508M10016	Referring Judge : Sh. Arun Sukhija, DHJS	
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time : 12:00:00 PM	
MONIKA VERMA	Vs.	SHANKER VERMA	
		Total Days spent :	53

Case No.: 248/25	Case Id: 2509M12787	Referring Judge : Sh. Rajesh Kumar Goel, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 2:00:00 PM	
VIKAS VERMA	Vs.	MCD	
		Total Days spent :	14

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Date : 08/10/2025

Case No.:	4559/20	Case Id:	2509M12092	Referring Judge :	Ms. Anugya Chauhan, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM
DHARMANDER JAISWAL		Vs.		RAMCHANDRA SURYAWANSHI		
					Total Days spent :	28
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Total :	9					

Mediator : Ms. Illa Rawat, DHJS

Case No.:	382/18	Case Id:	2508M08802	Referring Judge :	High Court, HC	
Case Type :	RENT ACT : RENT OTHERS			Hearing Time :	12:00:00 AM	
SHYAM SUNDER		Vs.		INDU RAI		
					Total Days spent :	61

Case No.:	14488/24	Case Id:	2509M12422	Referring Judge :	Ms. Urvi Gupta, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:30:00 AM
LORD KRISHNA FINANCIAL SERVICES LTD		Vs.		PREETI AGGARWAL		
					Total Days spent :	21

Case No.:	1436/24	Case Id:	2509M12858	Referring Judge :	Sh. Ram Lal Meena, DHJS	
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	11:30:00 AM
BSES YPL	Vs.		ARIF			
					Total Days spent :	13

Case No.:	341/22	Case Id:	2509M12884	Referring Judge :	Sh. Ram Lal Meena, DHJS	
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	11:30:00 AM
STATE	Vs.		HANIF & ORS			
					Total Days spent :	13

Case No.:	192/13	Case Id:	2509M12888	Referring Judge :	Sh. Ram Lal Meena, DHJS	
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	11:30:00 AM
STATE	Vs.		SACHIN SEHGAL			
					Total Days spent :	13

Case No.:	2266/17	Case Id:	2508M10301	Referring Judge :	Sh. Abhishek Srivastava, DHJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM
ATUL KUMAR JAIN		Vs.		SUMIT KHATRI		
					Total Days spent :	48

Case No.:	2267/17	Case Id:	2508M10302	Referring Judge :	Sh. Abhishek Srivastava, DHJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	2:00:00 PM
ATUL KUMAR JAIN		Vs.		RAHUL BINDAL		
					Total Days spent :	48

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	2269/17	Case Id:	2508M10303	Referring Judge :	Sh. Abhishek Srivastava, DHJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	2:00:00 PM
ATUL KUMAR JAIN		Vs.	TARUN GUPTA			
					Total Days spent :	48
Case No.:	2265/17	Case Id:	2508M10304	Referring Judge :	Sh. Abhishek Srivastava, DHJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	2:00:00 PM
ATUL KUMAR JAIN		Vs.	SANDEEP			
					Total Days spent :	48
Case No.:	610/24	Case Id:	2509M12586	Referring Judge :	Sh. Pranjal Gangwar, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:30:00 PM
BANSAL CREDIT LTD		Vs.	BABU LAL			
					Total Days spent :	19
Total :	10					

Mediator : Ms. Madhu Kalia, Advocate

Case No.:	2878/2024	Case Id:	2509M12156	Referring Judge :	Ms. Surabhi Sethi, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:30:00 AM
HDFC BANK		Vs.	SONU KUMAR			
					Total Days spent :	30
Case No.:	2843/2024	Case Id:	2509M12155	Referring Judge :	Ms. Surabhi Sethi, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:30:00 AM
HDFC BANK		Vs.	DEEPAK KUMAR			
					Total Days spent :	30
Case No.:	2860/2025	Case Id:	2509M12157	Referring Judge :	Ms. Surabhi Sethi, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:30:00 AM
HDFC BANK		Vs.	VIKAS SINGHAL			
					Total Days spent :	30
Case No.:	2889/2024	Case Id:	2509M12153	Referring Judge :	Ms. Surabhi Sethi, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:30:00 AM
HDFC BANK		Vs.	PUSHPENDRA CHOUDHARY			
					Total Days spent :	30
Case No.:	2880/2024	Case Id:	2509M12154	Referring Judge :	Ms. Surabhi Sethi, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:30:00 AM
HDFC BANK		Vs.	RAMESH RAHUL			
					Total Days spent :	30

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	11711/24	Case Id:	2509M12274	Referring Judge :	Ms. Anugya Chauhan, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	11:00:00 AM	
SHIRRAM FINANCE LTD		Vs.	SUDHIR KUMAR				
					Total Days spent :	26	
Case No.:	81/24	Case Id:	2508M09577	Referring Judge :	Sh. Pawan Kr. Jain, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	12:00:00 PM	
CHANCHAL		Vs.	NITIN				
					Total Days spent :	59	
Case No.:	330/23	Case Id:	2508M11432	Referring Judge :	Sh. Pawan Kr. Jain, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	12:30:00 PM	
BEENA DEVI		Vs.	JITENDER KUMAR SINGH				
					Total Days spent :	40	
Case No.:	411/25	Case Id:	2508M10393	Referring Judge :	Sh. Akash Sharma, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	12:30:00 PM	
ROOBI JAHAN		Vs.	NAVED MALIK				
					Total Days spent :	47	
Case No.:	518/25	Case Id:	2509M13049	Referring Judge :	Sh. Vivek Kumar Aggarwal, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM	
MOHD SALEEM		Vs.	JAVED FARHAN				
					Total Days spent :	12	
Case No.:	200/25	Case Id:	2508M11444	Referring Judge :	Ms. Anamika, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:30:00 PM	
DEEPANSHI		Vs.	SANDEEP				
					Total Days spent :	40	
Case No.:	397/21	Case Id:	2508M11431	Referring Judge :	Sh. Vinay Singhal, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:30:00 PM	
PRIYANSH SAHRMA		Vs.	NKS SUPER SPECIALTY				
					Total Days spent :	40	
Case No.:	93/25	Case Id:	2509M13260	Referring Judge :	Sh. Naresh Kumar Malhotra, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:30:00 PM	
STATE BANK OF INDIA		Vs.	SUNIL KUMAR				
					Total Days spent :	9	
Case No.:	677/24	Case Id:	2507M06194	Referring Judge :	Ms. Swati Malik, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	3:00:00 PM	
RUBY OVERSEAS		Vs.	AKARSHAK SINGHAL				
					Total Days spent :	82	

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	522/25	Case Id:	2508M10866	Referring Judge :	Ms. Shivali Sharma, DHJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Hearing Time :	3:00:00 PM	
COSMOS GOLDEN HEIGHT		Vs.	COSMOS INFRA ENGINEERING			
					Total Days spent :	45
<hr/>						
Total :	15					

Mediator : Ms. Priyanka Kasana, Advocate

Case No.:	25/23	Case Id:	2508M08876	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	12:30:00 AM	
KANCHAN		Vs.	HARISH		Total Days spent :	61

Case No.:	64/25	Case Id:	2509M11771	Referring Judge :	Sh. Arun Sukhija, DHJS	
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS			Hearing Time :	12:30:00 AM	
PANKAJ KUMAR		Vs.	REKHA		Total Days spent :	33

Case No.:	50/22	Case Id:	2508M11266	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	12:30:00 AM	
MEHAK AHMED		Vs.	DILSHAD AHMED		Total Days spent :	61

Case No.:	389/24	Case Id:	2507M06084	Referring Judge :	Sh. Shiv Kumar, DHJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:00:00 PM	
RANJEET PAL SINGH		Vs.	DAJINDER SINGH		Total Days spent :	82

Case No.:	271/25	Case Id:	2508M10515	Referring Judge :	Ms. Shagun Sharma, DHJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:00:00 PM	
M/S US ADVERTISING AGENCIES		Vs.	ROYAL ENFIELD		Total Days spent :	47

Case No.:	5706/24	Case Id:	2505M04841	Referring Judge :	Sh. Anubhav Bijalwan, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:15:00 PM	
RAKESH KUMAR		Vs.	MANISH KUMAR		Total Days spent :	131

Case No.:	12700/16	Case Id:	2508M09109	Referring Judge :	Ms. Susheel Bala Dagar, DHJS	
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR POSSESSION AND			Hearing Time :	12:30:00 PM	
MEENA		Vs.	HANSAWATI		Total Days spent :	61

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	162/24	Case Id:	2508M09830	Referring Judge :	Ms. Shagun Sharma, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:30:00 PM	
JITENDER SALUJA		Vs.		M/S BENNETT COLEMAN		Total Days spent :	54
Case No.:	14023/24	Case Id:	2507M05695	Referring Judge :	Ms. Arushi Parwal, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:30:00 PM	
M/S CHOLAMANDALAM INVESTMENT & FINANCE CO		Vs.		MANJU DEVI		Total Days spent :	89
Case No.:	330/2021	Case Id:	2508M09862	Referring Judge :	Sh. Manish Gupta, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	1:00:00 PM	
AMIT ARORA		Vs.		ANISHA KAPOOR		Total Days spent :	54
Case No.:	10694/25	Case Id:	2507M07532	Referring Judge :	Ms. Anugya Chauhan, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	1:00:00 PM	
TATA CAPITAL LTD		Vs.		RAJESH KUMAR		Total Days spent :	68
Case No.:	272/2023	Case Id:	2508M09908	Referring Judge :	Sh. Dharmender Singh, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	1:00:00 PM	
RAJ SINGH		Vs.		ASHISH KUMAR		Total Days spent :	54
Case No.:	123/2025	Case Id:	2508M09850	Referring Judge :	Ms. Helly Fur Kaur, DJS		
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	2:00:00 PM	
BHAVANI		Vs.		GANESH		Total Days spent :	54
Case No.:	1551/23	Case Id:	2507M07837	Referring Judge :	Sh. Dev Saroha, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	2:00:00 PM	
INDER		Vs.		DEEPAK & ORS		Total Days spent :	68
Case No.:	90/25	Case Id:	2508M09121	Referring Judge :	Sh. Dev Chaudhary, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM	
BANK OF BARODA		Vs.		SHEETAL SHARMA		Total Days spent :	61
Case No.:	515/25	Case Id:	2509M12918	Referring Judge :	Sh. Manoj Kumar, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:00:00 PM	
JITENDER KOHLI		Vs.		M/S NKS MEDICOS		Total Days spent :	12

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	590/19	Case Id:	2509M12593	Referring Judge :	Sh. Vivek Kumar Aggarwal, DJS		
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC				Hearing Time :	2:00:00 PM	
SATYA NARAIN CHOWDHARY		Vs.		SUMIT ENTERPRISES		Total Days spent :	19
Case No.:	1148/25	Case Id:	2508M10460	Referring Judge :	Ms. Richa Sharma, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:00:00 PM	
BANK OF BARODA		Vs.		SUKHPAL		Total Days spent :	47
Case No.:	505/24	Case Id:	2509M12916	Referring Judge :	Ms. Tyagita Singh, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	2:00:00 PM	
SURAJIT DAS		Vs.		MUNMUN DASS		Total Days spent :	12
Case No.:	239/20	Case Id:	2507M06198	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:30:00 PM	
AMRIT KAUR		Vs.		BALJEET SINGH		Total Days spent :	82
Case No.:	177/22	Case Id:	2508M10496	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	11:30:00 PM	
VINEET SHARMA		Vs.		HEMA SHARMA		Total Days spent :	47
Case No.:	656/22	Case Id:	2508M10714	Referring Judge :	Sh. Arvind Bansal, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	11:30:00 PM	
DAVINDER SINGH		Vs.		BHUPINDER KAUR		Total Days spent :	47
Total :		22					

Mediator : Ms. Rajani Chauhan, Advocate

Case No.:	283/15	Case Id:	2507M07873	Referring Judge :	Sh. Dev Saroha, DJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	12:00:00 AM	
RADHEY SHYAM		Vs.		RAM MANOHAR PANDEY		Total Days spent :	68
Case No.:	758/23	Case Id:	2509M12589	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS		
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	12:00:00 AM	
BSES RPL		Vs.		RANDHIR SINGH		Total Days spent :	19

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	271/22	Case Id:	2509M12460	Referring Judge :	Sh. Raj Kumar Singh, DJS	Hearing Time :	11:00:00 AM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS						
STATE		Vs.	MOHD NEMTULLAH			Total Days spent :	21
Case No.:	708/23	Case Id:	2509M12474	Referring Judge :	Sh. Raj Kumar Singh, DJS	Hearing Time :	12:00:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS						
STATE		Vs.	AKASH KUMAR			Total Days spent :	21
Case No.:	742/18	Case Id:	2507M06050	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS	Hearing Time :	12:30:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
MOULSHREE KHANNA		Vs.	ANUJ KHANNA & ORS			Total Days spent :	82
Case No.:	1250/17	Case Id:	2508M10490	Referring Judge :	Sh. Gopal Singh Chauhan, DHJS	Hearing Time :	2:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
ANIL KUMAR		Vs.	KOMAL			Total Days spent :	47
Case No.:	570/19	Case Id:	2508M11545	Referring Judge :	Sh. Arvind Bansal, DHJS	Hearing Time :	2:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
M/S VAJRAKAYA INFRATECH		Vs.	ARUN K PAL			Total Days spent :	40
Case No.:	13/24	Case Id:	2508M11194	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	Hearing Time :	2:00:00 PM
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.						
RENUKA		Vs.	LALIT			Total Days spent :	42
Case No.:	1220/21	Case Id:	2509M11906	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
NIRMALA DEVI		Vs.	RAJ KUMAR			Total Days spent :	33
Case No.:	12/24	Case Id:	2508M10462	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
RENUKA		Vs.	LALIT			Total Days spent :	47
Case No.:	24/2021	Case Id:	2507M07844	Referring Judge :	Ms. Poonam Singh, DJS	Hearing Time :	3:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
M/S SHRIRAM CITY UNION FINANCE LTD		Vs.	ALAMJEET SINGH			Total Days spent :	68

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	162/24	Case Id:	2508M09836	Referring Judge :	Sh. Charan Salwan, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	10:00:00 PM		
RAMESH		Vs.	SHASHI			Total Days spent :	54
Case No.:	7/19	Case Id:	2508M11454	Referring Judge :	Ms. Shagun Sharma, DHJS		
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	11:00:00 PM		
KAMLA DEVI		Vs.	NDMC			Total Days spent :	40
Case No.:	242/25	Case Id:	2508M11442	Referring Judge :	Ms. Anamika, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	11:00:00 PM		
SHIVANI BHATIA		Vs.	GAUTAM BHATIA			Total Days spent :	40
Total :	14						

Mediator : Ms. Sarita Aggarwal, Advocate

Case No.:	698/24	Case Id:	2507M07561	Referring Judge :	Ms. Vineeta Goyal, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:00:00 PM		
M/S OMSONS MARKETING PVT LTD		Vs.	M/S PATHPLUS LIQUORS PVT LTD			Total Days spent :	68
Case No.:	8257/24	Case Id:	2509M12585	Referring Judge :	Ms. Arushi Parwal, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM		
SHIRRAM FINANCE LTD		Vs.	ANIL KUMAR			Total Days spent :	19
Case No.:	245/22	Case Id:	2509M12667	Referring Judge :	Sh. Abhay Choudhary, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 PM		
M/S TIPTOP FOOD TECH INDIA		Vs.	BHUPURVA ARDHSAINIK KALYAN CANTEEN			Total Days spent :	19
Case No.:	980/25	Case Id:	2509M12949	Referring Judge :	Sh. Lalit Kumar, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:00:00 PM		
PNB		Vs.	PAPPU			Total Days spent :	12
Case No.:	17255/16	Case Id:	2509M12594	Referring Judge :	Sh. Anil Antil, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	12:00:00 PM		
SARWAN KUMAR		Vs.	NARINDER SINGH			Total Days spent :	19

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	3492/2024	Case Id:	2508M10392	Referring Judge :	Ms. Shivli Talwar, DJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS			Vs.	BHURE KHAN	Total Days spent :	47
STATE							
Case No.:	11705/24	Case Id:	2509M12275	Referring Judge :	Ms. Anugya Chauhan, DJS	Hearing Time :	3:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Vs.	KUMAR MANJEET	Total Days spent :	26
SHIRRAM FINANCE LTD							
Case No.:	12/21	Case Id:	2508M10453	Referring Judge :	Ms. Neetu Sharma, DJS	Hearing Time :	3:00:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Vs.	SOURABH	Total Days spent :	47
STATE							
Total :	8						

Mediator : Ms. Vineeta Goyal, DHJS

Case No.:	403/19	Case Id:	2507M07546	Referring Judge :	Sh. Parveen Singh, DHJS	Hearing Time :	12:30:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Vs.	VARDHAMAN SKINCARE PVT LTD	Total Days spent :	68
INNOVATIVE DERMA CARE							
Case No.:	618229/16	Case Id:	2507M07552	Referring Judge :	Ms. Shagun Sharma, DHJS	Hearing Time :	2:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Vs.	RAJ RANI	Total Days spent :	68
ANOOP ARORA & ANR							
Case No.:	613329/16	Case Id:	2507M07555	Referring Judge :	Ms. Shagun Sharma, DHJS	Hearing Time :	2:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT			Vs.	KAILASH CHAND & ORS	Total Days spent :	68
RAJ RANI							
Case No.:	26/24	Case Id:	2508M11421	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	Hearing Time :	2:00:00 PM
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Vs.	SHARAD KUMAR	Total Days spent :	40
HEENA							
Case No.:	1922/24	Case Id:	2508M11420	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Vs.	HEENA	Total Days spent :	40
SHARAD KUMAR							

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	246/18	Case Id:	2508M08797	Referring Judge :	Ms. Komal Garg, DJS	Hearing Time :	3:00:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS						
STATE		Vs.	ANJU			Total Days spent :	61
Case No.:	927/16	Case Id:	2508M08795	Referring Judge :	Ms. Komal Garg, DJS	Hearing Time :	3:00:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS						
STATE		Vs.	POOJA			Total Days spent :	61
Total : 7							

Mediator : Not Assigned, NIL

Case No.:	18576/18	Case Id:	2510M13333	Referring Judge :	Ms. Arushi Parwal, DJS	Hearing Time :	12:00:00 AM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
ANIL SONI		Vs.	ACHAL KEDIA			Total Days spent :	-2
Case No.:	53/24	Case Id:	2510M13336	Referring Judge :	Sh. Sachin Sood, DHJS	Hearing Time :	12:00:00 AM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
MANI RAM		Vs.	RAM CHANDER			Total Days spent :	-2
Case No.:	845/23	Case Id:	2510M13341	Referring Judge :	Ms. Neetu Sharma, DJS	Hearing Time :	12:00:00 AM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS						
STATE		Vs.	BABLOO			Total Days spent :	-2
Case No.:	637/22	Case Id:	2510M13339	Referring Judge :	Sh. Arvind Bansal, DHJS	Hearing Time :	12:30:00 AM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
VIMLA		Vs.	NUTUN PARMAR			Total Days spent :	-2
Case No.:	475/24	Case Id:	2510M13315	Referring Judge :	Sh. Dev Chaudhary, DJS	Hearing Time :	12:30:00 AM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
BSES RPL		Vs.	SWATI			Total Days spent :	-2
Case No.:	918/25	Case Id:	2510M13307	Referring Judge :	Ms. Ravinder Bedi, DHJS	Hearing Time :	1:00:00 AM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)						
CANARA BANK		Vs.	BAL KISHAN			Total Days spent :	-2

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	1370/24	Case Id:	2510M13332	Referring Judge :	Ms. Ravinder Bedi, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	11:00:00 AM	
UNION BANK OF INDIA		Vs.		SATYAPAL SINGH		Total Days spent :	-2
Case No.:	29713/16	Case Id:	2510M13343	Referring Judge :	Sh. Vikas Madaan, DJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	11:30:00 AM	
ANIL KUMAR PUNJ		Vs.		H S SRIVASTAVA		Total Days spent :	-2
Case No.:	470/17	Case Id:	2510M13314	Referring Judge :	Ms. Divya Gupta, DJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	11:30:00 AM	
RAVINDER MALHOTRA		Vs.		RAJENDER MALHOTRA		Total Days spent :	-2
Case No.:	119/21	Case Id:	2510M13312	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	11:30:00 AM	
RUBY		Vs.		MOHD AFSHAN		Total Days spent :	-2
Case No.:	1452/25	Case Id:	2510M13328	Referring Judge :	Sh. Charan Salwan, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:00:00 PM	
AMIT AGGARWAL		Vs.		MOHIT RAJORA		Total Days spent :	-2
Case No.:	252/25	Case Id:	2510M13330	Referring Judge :	Ms. Shilpi Jain, DHJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	12:30:00 PM	
KSHITIZ BHATNAGAR		Vs.		MUKESH SAXENA		Total Days spent :	-2
Case No.:	577/25	Case Id:	2510M13304	Referring Judge :	Sh. Vidya Prakash, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:00:00 PM	
SHILPA KHANNA		Vs.		VIPUL SACHDEVA		Total Days spent :	-2
Case No.:	866/22	Case Id:	2510M13305	Referring Judge :	Ms. Shivangi Mangla, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	2:00:00 PM	
POONAM		Vs.		RAJAT GUPTA		Total Days spent :	-2
Case No.:	284/24	Case Id:	2510M13302	Referring Judge :	Ms. Shruti Sharma-II, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:00:00 PM	
VANDANA		Vs.		RAM LUBHAYA & ORS		Total Days spent :	-2

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Case No.: 216/24	Case Id: 2510M13308	Referring Judge : Sh. Gaurav Goyal, DJS	
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS		Hearing Time : 2:00:00 PM	
STATE	Vs. PRADEEP SARDAR		
		Total Days spent :	-2
Case No.: 1849/24	Case Id: 2510M13306	Referring Judge : Sh. Tanmay Batham, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
GAGANDEEP MAHENDRU	Vs. RAJ KALI INDUSTRIES LTD		
		Total Days spent :	-2
Case No.: 199/24	Case Id: 2510M13303	Referring Judge : Ms. Shruti Sharma-II, DJS	
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time : 2:00:00 PM	
JASLEEN KAUR	Vs. GURPREET SINGH & ORS		
		Total Days spent :	-2
Case No.: 3828/24	Case Id: 2510M13301	Referring Judge : Ms. Anugya Chauhan, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
SHRIRAM FINANCE LTD	Vs. KAVITA DEVI		
		Total Days spent :	-2
Case No.: 19201/18	Case Id: 2510M13320	Referring Judge : Ms. Urvi Gupta, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
HPL ELECTRIC & POWER LTD	Vs. M/S KULWANT CABLES		
		Total Days spent :	-2
Case No.: 389/25	Case Id: 2509M13243	Referring Judge : Sh. Sanjeev Aggarwal, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 2:00:00 PM	
M/S SMART ENTERPRISES	Vs. M/S SHIVANI CONSTRUCTION		
		Total Days spent :	7
Case No.: 4367/24	Case Id: 2510M13300	Referring Judge : Ms. Upasana Satija, DJS	
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT		Hearing Time : 2:00:00 PM	
M/S MITTAL FINSEC PVT LTD	Vs. MADHU MISHRA		
		Total Days spent :	-2
Case No.: 5232/24	Case Id: 2510M13334	Referring Judge : Ms. Poonam Singh, DJS	
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time : 2:00:00 PM	
M/S SAHIL JEWELLERS	Vs. M/S AKALSH JEWELLERS		
		Total Days spent :	-2
Case No.: 239/25	Case Id: 2510M13327	Referring Judge : Sh. Devendra Kumar Sharma, DHJS	
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time : 2:00:00 PM	
DMI HOUSING FINANCE PVT LTD	Vs. RAHUL KUMAR RAWAT & ORS		

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Total Days spent : -2

Case No.:	183/25	Case Id:	2510M13329	Referring Judge :	Ms. Ruchika Singla, DHJS
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES			Hearing Time :	2:00:00 PM
MAYA		Vs.	HARE SINGH SAINI		
					Total Days spent : -2

Case No.:	1145/21	Case Id:	2510M13331	Referring Judge :	Ms. Shruti Chaudhary, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:00:00 PM
RANJIT SINGH		Vs.	SUREINDER KAUR & ORS		
					Total Days spent : -2

Case No.:	885/22	Case Id:	2510M13319	Referring Judge :	Sh. Anil Antil, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM
RAJAN DUTTA		Vs.	M/S INSPIRATION PUBLICATION INDIA		
					Total Days spent : -2

Case No.:	524/20	Case Id:	2510M13324	Referring Judge :	Ms. Urvi Gupta, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
ANU PRDOCUTS LTD		Vs.	SHIV KANT		
					Total Days spent : -2

Case No.:	491/25	Case Id:	2510M13335	Referring Judge :	Sh. Sanjeev Kumar Malhotra, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	2:00:00 PM
M/S SIMRAN FAB		Vs.	MOHD ARSHAD		
					Total Days spent : -2

Case No.:	399/22	Case Id:	2510M13337	Referring Judge :	Sh. Gaurav Goyal, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	2:00:00 PM
STATE		Vs.	BHUWAN MEHTA		
					Total Days spent : -2

Case No.:	618/24	Case Id:	2510M13338	Referring Judge :	Sh. Vivek Kumar Aggarwal, DJS
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			Hearing Time :	2:00:00 PM
AJAY WALIA		Vs.	ASHOK KUMAR DANG		
					Total Days spent : -2

Case No.:	13785/16	Case Id:	2510M13340	Referring Judge :	Sh. Arvind Bansal, DHJS
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	2:00:00 PM
SHASHI BALA		Vs.	ADARSH MIGLANI		
					Total Days spent : -2

Case No.:	1955/24	Case Id:	2510M13342	Referring Judge :	Sh. Tanmay Batham, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM

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GAGANDEEP MAHINDRU

Vs. RAJKALI INDUSTRIES LTD

Total Days spent : -2

Case No.: 335/25 Case Id: 2510M13310 Referring Judge : Sh. Gopal Singh Chauhan, DHJS
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 2:00:00 PM
MOHD SAEED Vs. RAKESH KUMAR SHARMA

Total Days spent : -2

Case No.: 619/24 Case Id: 2510M13311 Referring Judge : Sh. Vivek Kumar Aggarwal, DJS
Case Type : RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC Hearing Time : 2:00:00 PM
AJAY WALIA Vs. MANOHAR LAL

Total Days spent : -2

Case No.: 518/22 Case Id: 2510M13313 Referring Judge : Ms. Vineeta Goyal, DHJS
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 2:00:00 PM
SHIVANI Vs. AMIT

Total Days spent : -2

Case No.: 889/25 Case Id: 2510M13318 Referring Judge : Sh. Kautuk, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
SHREE KARANGAR TEXTILE PVT LTD Vs. SUNREX FABRICS PVT LTD

Total Days spent : -2

Case No.: 1517/24 Case Id: 2510M13326 Referring Judge : Sh. Kautuk, DJS
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM
M/S SHREE LAKSHMI NARAYAN INDUSTRIES Vs. SHAHNAWAZ

Total Days spent : -2

Case No.: 982/24 Case Id: 2510M13325 Referring Judge : Sh. Tanmay Batham, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
GAGANDEEP MAHINDRU Vs. RAJ KALI INDUSTRIES

Total Days spent : -2

Case No.: 16/25 Case Id: 2510M13323 Referring Judge : Sh. Bhupinder Singh, DHJS
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:00:00 PM
PRITHPAL SINGH Vs. ANAND PRAKASH

Total Days spent : -2

Case No.: 877/22 Case Id: 2510M13309 Referring Judge : Ms. Deshna Golichha, DJS
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM
BRAHAM YADAV Vs. VIJAY MALIK

Total Days spent : -2

Case No.: 285/24 Case Id: 2510M13322 Referring Judge : Ms. Anamika, DJS

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Date : 08/10/2025

Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT	Hearing Time :	2:30:00 PM
NIDHI RAWAT	Vs. RAJINDER SINGH RAWAT	Total Days spent :	-2
Case No.:	741/25	Case Id:	2510M13321
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY	Referring Judge :	Sh. Sumeet Anand, DHJS
REMYA RAUL	Vs. NISHA	Hearing Time :	2:30:00 PM
		Total Days spent :	-2
Total :	43		

Mediator : Sh. Baljeet Kumar, Advocate

Case No.:	379/24	Case Id:	2508M10057	Referring Judge :	Sh. Pawan Kr. Jain, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	12:30:00 AM
TANU JAIN	Vs. SAURAV DUGAR	Total Days spent :	54		
Case No.:	1/24	Case Id:	2508M09885	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	12:30:00 AM
UTTAM KUMARI	Vs. DEEPAK	Total Days spent :	54		
Case No.:	8878/24	Case Id:	2508M10450	Referring Judge :	Sh. Tushar Gupta, DJS
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	12:30:00 AM
STATE	Vs. PREM PAL & ORS	Total Days spent :	47		
Case No.:	818/24	Case Id:	2509M12337	Referring Judge :	Ms. Ravisha Sidana, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:30:00 AM
SHRIRAM FINANCE LTD	Vs. RAVINDER SINGH	Total Days spent :	26		
Case No.:	12099/19	Case Id:	2507M07831	Referring Judge :	Sh. Pranjal Gangwar, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 AM
HARPREET SINGH	Vs. REENA RANI	Total Days spent :	68		
Case No.:	8/2022	Case Id:	2508M08755	Referring Judge :	Ms. Vineeta Goyal, DHJS
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			Hearing Time :	12:00:00 PM
M/S POLYBLENDS INDIA	Vs. M/S DHARYA POLYMERS	Total Days spent :	61		
Case No.:	773/23	Case Id:	2508M10401	Referring Judge :	Sh. Dharmender Singh, DHJS

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Case Type :		RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time :		12:00:00 PM	
UMESH PRASAD		Vs.		SAHARA INDUS CREDIT COOP SOCIETY			
				Total Days spent :		47	
Case No.: 1169/25		Case Id: 2508M09875		Referring Judge :		Ms. Divya Gupta, DJS	
Case Type :		INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time :		12:00:00 PM	
LAKSHIKANT SHARMA		Vs.		HARISH			
				Total Days spent :		54	
Case No.: 541/23		Case Id: 2509M12907		Referring Judge :		Sh. Raj Kumar Singh, DJS	
Case Type :		CRIMINAL OTHERS : CRIMINAL OTHERS		Hearing Time :		12:30:00 PM	
STATE		Vs.		ALIMAN			
				Total Days spent :		12	
Case No.: 3647/24		Case Id: 2509M12263		Referring Judge :		Ms. Arushi Parwal, DJS	
Case Type :		138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time :		12:30:00 PM	
M/S IVOOMI INNOVATIONS PVT LTD		Vs.		M/S VIKASH TECHESEC PVT LTD			
				Total Days spent :		26	
Case No.: 163/25		Case Id: 2507M06100		Referring Judge :		Sh. Naresh Kumar Malhotra, DHJS	
Case Type :		COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)		Hearing Time :		12:30:00 PM	
UNION BANK OF INDIA		Vs.		SUSHIL SINGH CHAUDHARY			
				Total Days spent :		82	
Case No.: 196/25		Case Id: 2507M06631		Referring Judge :		Ms. Aditi Chaudhary, DHJS	
Case Type :		125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.		Hearing Time :		1:00:00 PM	
MEENA MAURYA & ORS		Vs.		RAJ KUMAR MAURYA			
				Total Days spent :		75	
Case No.: 538212/16		Case Id: 2508M09835		Referring Judge :		Ms. Pooja Yadav, DJS	
Case Type :		MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time :		2:00:00 PM	
PRIYANKA		Vs.		DEEPAK			
				Total Days spent :		54	
Case No.: 7290/23		Case Id: 2509M12923		Referring Judge :		Ms. Urvi Gupta, DJS	
Case Type :		138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time :		2:00:00 PM	
SAMINA TABASSUM		Vs.		SAEED KHAN			
				Total Days spent :		12	
Case No.: 511/19		Case Id: 2509M12935		Referring Judge :		Sh. Raj Kumar Singh, DJS	
Case Type :		CRIMINAL OTHERS : CRIMINAL OTHERS		Hearing Time :		2:00:00 PM	
STATE		Vs.		AJAY			
				Total Days spent :		12	

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Case No.:	215/21	Case Id:	2507M07888	Referring Judge :	Ms. Shagun Sharma, DHJS	Hearing Time :	2:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
RAHISA		Vs.	MOHD SASEEM ANSARI				
Total Days spent :							68
Case No.:	1502/22	Case Id:	2507M05704	Referring Judge :	Ms. Shivangi Mangla, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
KANHAIYA LAL BANSAL		Vs.	SUBHASH CHAND				
Total Days spent :							89
Case No.:	8058/18	Case Id:	2509M12926	Referring Judge :	Ms. Urvi Gupta, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
POOJA FINLEASE LTD		Vs.	ISHWAR KUMAR				
Total Days spent :							12
Case No.:	44/23	Case Id:	2508M08830	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	Hearing Time :	2:00:00 PM
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.						
DIVYA		Vs.	AKASH				
Total Days spent :							61
Case No.:	137/22	Case Id:	2508M08829	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE						
DIVYA		Vs.	AKASH				
Total Days spent :							61
Case No.:	769/21	Case Id:	2508M09595	Referring Judge :	Sh. Dev Chaudhary, DJS	Hearing Time :	2:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /						
MUKUND RAJ MONGA		Vs.	RAJIV GOEL				
Total Days spent :							59
Case No.:	834/19	Case Id:	2508M08776	Referring Judge :	Ms. Divyashree Raina, DJS	Hearing Time :	2:00:00 PM
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS						
STATE		Vs.	MANOJ KUMAR				
Total Days spent :							61
Case No.:	8789/21	Case Id:	2509M12659	Referring Judge :	Ms. Shubhamjot Kaur, DJS	Hearing Time :	2:00:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
NAMO TRADING COMPANY		Vs.	DEEPAK CHABRA				
Total Days spent :							19
Case No.:	1675/24	Case Id:	2509M12336	Referring Judge :	Ms. Shagun Sharma, DHJS	Hearing Time :	2:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
APOORVE AGGARWAL		Vs.	SANDEEP ARORA				
Total Days spent :							26

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Case No.:	561/24	Case Id:	2509M12966	Referring Judge :	Sh. Manoj Kr. Nagpal, DHJS	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	2:00:00 PM
ARUN KUMAR		Vs.	MUKESH KUMAR		Total Days spent :	12
Total :	25					

Mediator : Sh. Dharamvir Gupta, Advocate

Case No.:	3572/20	Case Id:	2509M12584	Referring Judge :	Ms. Surabhi Sethi, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:00:00 AM
M/S RBG LEASING & CREDIT LTD		Vs.	ROSHINI		Total Days spent :	19

Case No.:	113/24	Case Id:	2509M13058	Referring Judge :	Sh. Naresh Kumar Malhotra, DHJS	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	12:00:00 AM
SUNDARAM FINANCE LTD		Vs.	SURESH KUMAR MISHRA		Total Days spent :	12

Case No.:	1839/23	Case Id:	2509M12670	Referring Judge :	Sh. Rahul Verma, DJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:30:00 AM
M/S MADHAV LIFESTYLE PVT LTD		Vs.	SANJEET SINGH		Total Days spent :	19

Case No.:	1840/23	Case Id:	2509M12669	Referring Judge :	Sh. Rahul Verma, DJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:30:00 AM
MOHD FAISAL QURESHI		Vs.	SANGEET SINGH		Total Days spent :	19

Case No.:	70/24	Case Id:	2509M11909	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	12:30:00 AM
GEETA		Vs.	ANKUR		Total Days spent :	33

Case No.:	486/21	Case Id:	2509M11910	Referring Judge :	Sh. Naveen Kr. Kashyap, DHJS	
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	12:30:00 AM
GEETA		Vs.	ANKUR		Total Days spent :	33

Case No.:	1001/24	Case Id:	2508M09358	Referring Judge :	Sh. Sumeet Anand, DHJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	10:00:00 AM
MONIKA JAIN		Vs.	ANIL KUMAR		Total Days spent :	60

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Case No.: 911/25	Case Id: 2508M10505	Referring Judge : Ms. Aditi Chaudhary, DHJS	Hearing Time : 11:00:00 AM
Case Type : MATRIMONIAL : PETITION FOR DIVORCE			
NISHA	Vs. RAHUL		
		Total Days spent :	47
Case No.: 854/2021	Case Id: 2508M08486	Referring Judge : Ms. Shivli Talwar, DJS	Hearing Time : 12:00:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
BEENA @ SANGEETA	Vs. PANKAJ NAUTIYAL		
		Total Days spent :	62
Case No.: 1639/23	Case Id: 2508M08738	Referring Judge : Sh. Anil Kumar Sisodia, DHJS	Hearing Time : 12:30:00 PM
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			
SOUTH DELHI PHARMA	Vs. INTERLINKS OVERSEA PVT LTD		
		Total Days spent :	61
Case No.: 125/24	Case Id: 2509M13042	Referring Judge : Ms. Shivli Talwar, DJS	Hearing Time : 2:00:00 PM
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS			
RATIKA KALRA	Vs. NALIN KALRA & ORS		
		Total Days spent :	12
Case No.: 4169/24	Case Id: 2509M12341	Referring Judge : Ms. Poonam Singh, DJS	Hearing Time : 2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
OM LOGISTICS	Vs. ALA MODE TECHNOLOGIES		
		Total Days spent :	26
Case No.: 125/24	Case Id: 2509M13044	Referring Judge : Ms. Shivli Talwar, DJS	Hearing Time : 2:00:00 PM
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			
RATIKA KALRA	Vs. NALIN KALRA		
		Total Days spent :	12
Case No.: 88/25	Case Id: 2509M13043	Referring Judge : Ms. Shivli Talwar, DJS	Hearing Time : 2:00:00 PM
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS			
RATIKA KALRA	Vs. NALIN KALRA		
		Total Days spent :	12
Case No.: 000204/19	Case Id: 2509M12488	Referring Judge : Sh. Raj Kumar Singh, DJS	Hearing Time : 2:00:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
STATE	Vs. MOHD ALAM		
		Total Days spent :	21
Case No.: 23152/22	Case Id: 2509M12494	Referring Judge : Sh. Raj Kumar Singh, DJS	Hearing Time : 2:00:00 PM
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS			
STATE	Vs. RAJESH YADAV		
		Total Days spent :	21

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Case No.: 181/25	Case Id: 2508M10498	Referring Judge :	Sh. Manish Gupta, DHJS	
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE		Hearing Time :	2:00:00 PM
SUMAN	Vs.	RAVI KANT		
			Total Days spent :	47
Case No.: 15305/18	Case Id: 2509M12006	Referring Judge :	Ms. Urvi Gupta, DJS	
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT		Hearing Time :	2:00:00 PM
POOJA FINLEASE	Vs.	AJAY		
			Total Days spent :	33
Case No.: 399/22	Case Id: 2509M13057	Referring Judge :	Ms. Shivli Talwar, DJS	
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS		Hearing Time :	2:00:00 PM
STATE	Vs.	NALIN KALRA		
			Total Days spent :	12
Case No.: 13513/22	Case Id: 2509M12466	Referring Judge :	Sh. Raj Kumar Singh, DJS	
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS		Hearing Time :	2:00:00 PM
STATE	Vs.	SAYYED IMRAN		
			Total Days spent :	21
Case No.: 789/24	Case Id: 2507M06411	Referring Judge :	Sh. Anil Chandhel, DHJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY		Hearing Time :	3:00:00 PM
GOYAL ENTERPRISES HUF	Vs.	GULSHAN CHANDHOK		
			Total Days spent :	79
Case No.: 612/24	Case Id: 2509M12264	Referring Judge :	Ms. Shruti Sharma-II, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE		Hearing Time :	10:00:00 PM
RUPINDER KAUR	Vs.	PARWINDER SINGH		
			Total Days spent :	26
Case No.: 1003/24	Case Id: 2508M09357	Referring Judge :	Sh. Sumeet Anand, DHJS	
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT		Hearing Time :	10:00:00 PM
JINENDER KUMAR	Vs.	M/S ANIL KUMAR ARUN KUMAR		
			Total Days spent :	60
Total :	23			

Mediator : Sh. Durga Pd., Advocate

Case No.: 611/25	Case Id: 2509M11847	Referring Judge :	Ms. Shagun Sharma, DHJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /		Hearing Time :	12:00:00 AM
PANNA LAL	Vs.	RAMESH CHAND		
			Total Days spent :	35

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	1308/25	Case Id:	2509M12800	Referring Judge :	Sh. Sunil Khatri, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY			Hearing Time :	12:00:00 AM		
ASHWANI AGGARWAL		Vs.	SUMIT KUMAR PAUL			Total Days spent :	14
Case No.:	385/22	Case Id:	2509M12810	Referring Judge :	Sh. Raj Kumar Singh, DJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	11:00:00 AM		
STATE		Vs.	PRATHAM			Total Days spent :	14
Case No.:	194/24	Case Id:	2509M12804	Referring Judge :	Sh. Raj Kumar Singh, DJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	11:00:00 AM		
STATE		Vs.	ARJUN			Total Days spent :	14
Case No.:	2048/24	Case Id:	2508M11149	Referring Judge :	Ms. Tyagita Singh, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	11:00:00 AM		
LALIT KUMAR		Vs.	POONAM			Total Days spent :	42
Case No.:	77671/16	Case Id:	2509M11848	Referring Judge :	Sh. Bharat Aggarwal, DJS		
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			Hearing Time :	11:00:00 AM		
VINOD KUMAR		Vs.	URMILA DEVI			Total Days spent :	35
Case No.:	12263/22	Case Id:	2507M07291	Referring Judge :	Ms. Vasundhara Azad, DJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS			Hearing Time :	11:00:00 AM		
STATE		Vs.	ALTAF ATTAR			Total Days spent :	70
Case No.:	430/22	Case Id:	2508M08839	Referring Judge :	Ms. Shruti Sharma-II, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM		
PREETI BHARDWAJ		Vs.	DEVENDRA			Total Days spent :	61
Case No.:	85/18	Case Id:	2509M11853	Referring Judge :	Sh. Pawan Kr. Jain, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE			Hearing Time :	11:00:00 PM		
JAI KUMAR		Vs.	MEENAKSHI			Total Days spent :	35
Case No.:	346/24	Case Id:	2508M08353	Referring Judge :	Sh. Manish Gupta, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	11:00:00 PM		
POOJA NISCHAL		Vs.	VIKRANT NISHCHAL			Total Days spent :	63

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	609751/2016	Case Id:	2508M11143	Referring Judge :	Sh. Anil Chandhel, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	11:00:00 PM	
DAYA RAM				Vs.	MAHENDER		
						Total Days spent :	42
Case No.:	1148/2024	Case Id:	2507M07876	Referring Judge :	Sh. Sumeet Anand, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	11:00:00 PM	
GEETA				Vs.	MCD		
						Total Days spent :	68
Case No.:	1555/2024	Case Id:	2507M07875	Referring Judge :	Sh. Sumeet Anand, DHJS		
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT				Hearing Time :	11:00:00 PM	
KAMLESH				Vs.	MCD		
						Total Days spent :	68
Case No.:	278/25	Case Id:	2508M09790	Referring Judge :	Ms. Shagun Sharma, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	11:00:00 PM	
MEERA DEVI				Vs.	DINESH		
						Total Days spent :	56
Case No.:	392/24	Case Id:	2508M08303	Referring Judge :	Ms. Vineeta Goyal, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	11:00:00 PM	
INTER EVENT MANAGEMENT SERVICE				Vs.	SUNIL KUMAR		
						Total Days spent :	63
Case No.:	7559/24	Case Id:	2508M08729	Referring Judge :	Sh. Danveer, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	11:00:00 PM	
TATA CAPITAL FINANCIAL				Vs.	MUKESH KUMAR		
						Total Days spent :	63
Case No.:	642/25	Case Id:	2508M10375	Referring Judge :	Ms. Vineeta Goyal, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	11:00:00 PM	
SHRIRAM FINANCE LTD				Vs.	DINESH MATHUR		
						Total Days spent :	49
Case No.:	2744/22	Case Id:	2503M02437	Referring Judge :	Sh. Deepak Garg, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	11:30:00 PM	
SIMBA TOY INDIA PVT LTD				Vs.	NIPPON TOYS INDUSTRIES & ORS		
						Total Days spent :	196
Total :	18						

Mediator : Sh. Hitesh Sharma, Advocate

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	450/25	Case Id:	2508M10245	Referring Judge :	Ms. Vineeta Goyal, DHJS	
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	10:30:00 AM
M/S KWALITY PANEL PRODUCT		Vs.	SANTOSH KUMAR			
					Total Days spent :	48
Case No.:	173/24	Case Id:	2509M11932	Referring Judge :	Sh. Sachin Gupta, DHJS	
Case Type :	MACT : MOTOR ACCIDENT CLAIM ACT CASES				Hearing Time :	12:00:00 PM
SHIV CHARAN		Vs.	SAGAR			
					Total Days spent :	34
Total :	2					

Mediator : Sh. J.L. Singla, Advocate

Case No.:	814/25	Case Id:	2509M12590	Referring Judge :	Sh. Vinod Kumar Meena, DHJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /				Hearing Time :	12:00:00 AM
MUKHTIAR SINGH		Vs.	BALKAR SINGH			
					Total Days spent :	19
Case No.:	80026385/24	Case Id:	2509M11866	Referring Judge :	Sh. Tushar Gupta, DJS	
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	12:00:00 AM
STATE		Vs.	SEHMUDDIN			
					Total Days spent :	33
Case No.:	535/2019	Case Id:	2508M10396	Referring Judge :	Ms. Helly Fur Kaur, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	11:00:00 AM
GUNJAN SYAL		Vs.	SIDDHARTH SYAL			
					Total Days spent :	47
Case No.:	501/23	Case Id:	2508M10049	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	11:00:00 AM
KANTA KUMARI		Vs.	SUDHIR SHARMA			
					Total Days spent :	54
Case No.:	2117/23	Case Id:	2508M10050	Referring Judge :	Sh. Pawan Kr. Jain, DHJS	
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	11:00:00 AM
KANTA KUMARI		Vs.	SUDHIR SHARMA			
					Total Days spent :	54
Case No.:	13323/16	Case Id:	2509M13055	Referring Judge :	Sh. Arvind Bansal, DHJS	
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	11:30:00 AM
M/S VISHWAKARMA METAL BOX		Vs.	M/S ARYAN BIOLOGICAL CORPORATION			
					Total Days spent :	12

Cause List for Mediation Centre

Date : 08/10/2025

Case No.: 333/19	Case Id: 2508M10409	Referring Judge : Sh. Naveen Kr. Kashyap, DHJS	Hearing Time : 12:00:00 PM
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			
NIKHAT PARVEEN	Vs. MOHD JAID		
		Total Days spent :	47
Case No.: 1/23	Case Id: 2508M10493	Referring Judge : Sh. Manish Gupta, DHJS	Hearing Time : 12:00:00 PM
Case Type : MATRIMONIAL : PETITION FOR DIVORCE			
ROYSTON SAVIO PEREIRA	Vs. SAMRITI ROYSTON PEREIRA		
		Total Days spent :	47
Case No.: 209/2024	Case Id: 2508M10440	Referring Judge : Sh. Naveen Kr. Kashyap, DHJS	Hearing Time : 12:00:00 PM
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT			
NIKHAT PARVEEN	Vs. MOHD ZAID		
		Total Days spent :	47
Case No.: 62/22	Case Id: 2508M10441	Referring Judge : Sh. Naveen Kr. Kashyap, DHJS	Hearing Time : 12:00:00 PM
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS			
NIKHAT PARVEEN	Vs. MOHD ZAID		
		Total Days spent :	47
Case No.: 209/25	Case Id: 2507M07586	Referring Judge : Ms. Pooja Yadav, DJS	Hearing Time : 2:00:00 PM
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE			
NEETU PASWAN	Vs. KUNDAN KUMAR		
		Total Days spent :	68
Case No.: 4080/19	Case Id: 2509M12001	Referring Judge : Ms. Ravisha Sidana, DJS	Hearing Time : 2:00:00 PM
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
SUNITA GOYAL	Vs. NARESH KUMAR		
		Total Days spent :	33
Case No.: 61/24	Case Id: 2509M11905	Referring Judge : Sh. Pawan Kr. Jain, DHJS	Hearing Time : 2:30:00 PM
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			
SHABNAM	Vs. RAFAT BEG		
		Total Days spent :	33
Case No.: 653/25	Case Id: 2509M12672	Referring Judge : Sh. Naresh Kumar Malhotra, DHJS	Hearing Time : 11:00:00 PM
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)			
DILEEP SHARMA	Vs. RAVINDER SHARMA		
		Total Days spent :	19
Total : 14			

Mediator : Sh. Naveen Grover, Advocate

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	8237/23	Case Id:	2509M12711	Referring Judge :	Ms. Urvi Gupta, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:30:00 AM	
SHRIRAM FINANCE LTD		Vs.		WELSTRONG		Total Days spent :	18
Case No.:	189/25	Case Id:	2508M10403	Referring Judge :	Sh. Arun Sukhija, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	12:00:00 PM	
SANJANA JOHAR		Vs.		LALIT JOHAR		Total Days spent :	47
Case No.:	1276/2025	Case Id:	2508M10408	Referring Judge :	Ms. Aditi Chaudhary, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	2:00:00 PM	
AKSHAY PIHAL		Vs.		MEENAKSHI		Total Days spent :	47
Case No.:	298/22	Case Id:	2509M12933	Referring Judge :	Sh. Raj Kumar Singh, DJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	2:00:00 PM	
STATE		Vs.		SALMAN		Total Days spent :	12
Case No.:	1000/19	Case Id:	2508M08719	Referring Judge :	Sh. Rahul Verma, DJS		
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC				Hearing Time :	2:00:00 PM	
THE MANAGING COMMITTEE MADARSA ISLAMIA		Vs.		TANVEER AHMED		Total Days spent :	63
Case No.:	999/19	Case Id:	2508M08718	Referring Judge :	Sh. Rahul Verma, DJS		
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC				Hearing Time :	2:00:00 PM	
THE MANAGING COMMITTEE MADARSA ISLAMIA		Vs.		ISHTIAQ ALI		Total Days spent :	63
Case No.:	389/18	Case Id:	2509M12909	Referring Judge :	Sh. Raj Kumar Singh, DJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	2:00:00 PM	
STATE		Vs.		SACHIN		Total Days spent :	12
Case No.:	27/2025	Case Id:	2508M10502	Referring Judge :	Ms. Aditi Chaudhary, DHJS		
Case Type :	CUSTODY / GUARDIANSHIP : CUSTODY / GUARDIANSHIP MATTERS				Hearing Time :	2:00:00 PM	
AKSHAY PIHAL		Vs.		MEENAKSHI		Total Days spent :	47
Case No.:	027978/22	Case Id:	2509M12904	Referring Judge :	Sh. Raj Kumar Singh, DJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	2:00:00 PM	
STATE		Vs.		SAMEER		Total Days spent :	12

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	290/2019	Case Id:	2508M10406	Referring Judge :	Ms. Aditi Chaudhary, DHJS	Hearing Time :	2:00:00 PM
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.						
MEENAKSHI		Vs.	AKSHAY PIHAL			Total Days spent :	47
Case No.:	608977/16	Case Id:	2509M12000	Referring Judge :	Ms. Goma Dabas Gupta, DHJS	Hearing Time :	2:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
KARTAR SINGH		Vs.	SATPAL SINGH			Total Days spent :	33
Case No.:	831/20	Case Id:	2509M13060	Referring Judge :	Sh. Vijay Shankar, DJS	Hearing Time :	2:00:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS						
STATE		Vs.	RAMJANAM SINGH			Total Days spent :	12
Case No.:	240/24	Case Id:	2509M12596	Referring Judge :	Sh. Kautuk, DJS	Hearing Time :	3:00:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
GAURAV CHHIBBER		Vs.	SAMRAT VIRMANI			Total Days spent :	19
Case No.:	2356/22	Case Id:	2509M11873	Referring Judge :	Sh. Aakash Sharma, DJS	Hearing Time :	3:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
HARJINDER KAUR		Vs.	TEJAS JAIN			Total Days spent :	33
Case No.:	69/24	Case Id:	2508M08794	Referring Judge :	Sh. Naresh Kumar Laka, DHJS	Hearing Time :	11:00:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /						
RAM CHANDER		Vs.	DHARAM PAL			Total Days spent :	61
Total : 15							

Mediator : Sh. Purender Lakra, Advocate

Case No.:	373/24	Case Id:	2509M13063	Referring Judge :	Ms. Anamika, DJS	Hearing Time :	12:00:00 AM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
JYOTI		Vs.	SANJAY			Total Days spent :	12
Case No.:	260/25	Case Id:	2509M12599	Referring Judge :	Sh. Vikas Madaan, DJS	Hearing Time :	12:15:00 PM
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY						
ARUN SHARMA		Vs.	PALUCK RETAIL PVT LTD			Total Days spent :	19

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	75/23	Case Id:	2509M12353	Referring Judge :	Sh. Aakash Sharma, DJS	Hearing Time :	2:00:00 PM
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT						
GURCHARAN SINGH		Vs.	NANDINI DOGRA			Total Days spent :	26
Case No.:	3945/20	Case Id:	2509M12578	Referring Judge :	Ms. Komal Garg, DJS	Hearing Time :	2:00:00 PM
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS						
RENU DEVI		Vs.	MAHENDER PAL			Total Days spent :	19
Case No.:	8986/17	Case Id:	2508M11547	Referring Judge :	Sh. Pranjal Gangwar, DJS	Hearing Time :	2:15:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
SATNARIAN		Vs.	MOHD MOHSIN AHMED			Total Days spent :	40
Case No.:	270/2022	Case Id:	2508M08894	Referring Judge :	Sh. Gopal Singh Chauhan, DHJS	Hearing Time :	2:30:00 PM
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /						
SAROJ DEVI		Vs.	PREM SINGH			Total Days spent :	61
Case No.:	13947/24	Case Id:	2509M12665	Referring Judge :	Ms. Ravisha Sidana, DJS	Hearing Time :	2:45:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
M/S FORMAX ELECTRONICS PVT LTD		Vs.	M/S VICTOIA LIGHTING PVT LTD			Total Days spent :	19
Case No.:	305/25	Case Id:	2509M12278	Referring Judge :	Ms. Anamika, DJS	Hearing Time :	3:00:00 PM
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE						
ALKA		Vs.	GAURAV KUMAR			Total Days spent :	26
Case No.:	636/24	Case Id:	2507M06193	Referring Judge :	Ms. Swati Malik, DJS	Hearing Time :	3:15:00 PM
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT						
GURCHARAN SINGH		Vs.	VK CHHABRA			Total Days spent :	82
Case No.:	5857/24	Case Id:	2508M11399	Referring Judge :	Sh. Raghubir Singh, DHJS	Hearing Time :	11:00:00 PM
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)						
CANARA BANK		Vs.	PAWAN NAGPAL			Total Days spent :	40
Total :	10						

Mediator : Sh. Randeep Pundir, Advocate

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	11717/24	Case Id:	2509M12273	Referring Judge :	Ms. Anugya Chauhan, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:00:00 AM	
SHIRRAM FINANCE LTD		Vs.		MAHENDER		Total Days spent :	26
Case No.:	694/23	Case Id:	2509M12588	Referring Judge :	Sh. Rakesh Kumar-IV, DHJS		
Case Type :	ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT				Hearing Time :	12:00:00 AM	
BSES RPL		Vs.		RAJNI		Total Days spent :	19
Case No.:	134/23	Case Id:	2508M11435	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	12:30:00 AM	
POOJA		Vs.		SUNNY		Total Days spent :	40
Case No.:	130/23	Case Id:	2509M12951	Referring Judge :	Sh. Vijay Kumar Dahiya, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	12:30:00 PM	
PINKY		Vs.		MUKESH		Total Days spent :	12
Case No.:	10522/16	Case Id:	2509M12270	Referring Judge :	Sh. Dharmender Singh, DHJS		
Case Type :	PARTITION : SUIT FOR PARTITION				Hearing Time :	12:30:00 PM	
SUKHVINDER KAUR		Vs.		SURJEET KAUR		Total Days spent :	26
Case No.:	744/24	Case Id:	2509M12600	Referring Judge :	Sh. Rakesh Kumar Sharma, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:30:00 PM	
POONAM SACHDEVA		Vs.		KULDEEP SHARMA		Total Days spent :	19
Case No.:	91/25	Case Id:	2507M07833	Referring Judge :	Sh. Shiv Kumar, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	2:30:00 PM	
YES BANK LTD		Vs.		YAMINI AJAY KUMAR AZAD		Total Days spent :	68
Case No.:	399/24	Case Id:	2509M12581	Referring Judge :	Ms. Deepika Goyal Shokeen, DJS		
Case Type :	MATRIMONIAL : MATRIMONIAL OTHERS				Hearing Time :	3:00:00 PM	
STATE		Vs.		ARJUN RAJBHAR		Total Days spent :	19
Case No.:	3811/24	Case Id:	2508M09825	Referring Judge :	Ms. Urvi Gupta, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	11:00:00 PM	
SHRIRAM CITY UNION FINANCE		Vs.		RAJ KUMAR CHAUHAN		Total Days spent :	54

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	467/24	Case Id:	2509M12592	Referring Judge :	Sh. Rupinder Singh Dhiman, DJS
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC			Hearing Time :	11:30:00 PM
SHRIRAM SCIENTIFIC & INDUST RESEARCH		Vs.	PURUSHOTTAM KUMAR		
Total Days spent :					19
Total :	10				

Mediator : Sh. Tarun K Rattan, Advocate

Case No.:	2808/22	Case Id:	2508M10737	Referring Judge :	Sh. Abhay Choudhary, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	12:00:00 AM
PAUL SALES PVT LTD		Vs.	JAISH ENTERPRISES		
Total Days spent :					47

Case No.:	889/24	Case Id:	2507M07568	Referring Judge :	Sh. Dharmender Singh, DHJS
Case Type :	INJUNCTION/POSSESION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	11:30:00 AM
POONAM SETHI		Vs.		MEENA MIGLANI & ORS	
Total Days spent :					68

Case No.:	1716/24	Case Id:	2507M07582	Referring Judge :	Sh. Dev Chaudhary, DJS	
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND				Hearing Time :	11:30:00 AM
SAROJ		Vs.		RAMU		
Total Days spent :					68	

Case No.:	494/23	Case Id:	2507M05709	Referring Judge :	Ms. Arjinder Kaur, DJS
Case Type :	RENT ACT : LAND LORD & TENANT DISPUTES UNDER DRC				Hearing Time : 12:00:00 PM
PAVAN DEWAN		Vs.		RAJ KUMAR KAPOOR & ORS	
Total Days spent :					89

Case No.:	319/2024	Case Id:	2508M08872	Referring Judge :	Ms. Shivli Talwar, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM
RADHA DEVI		Vs.	SHAYAM		
Total Days spent :					61

Case No.:	243/2018	Case Id:	2508M09859	Referring Judge :	Ms. Shivli Talwar, DJS	
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	12:00:00 PM	
SAPNA GIYA		Vs.	DEEPAK GIYA			
					Total Days spent :	54

Case No.:	1162/2022	Case Id:	2508M09843	Referring Judge :	Ms. Shivali Sharma, DHJS	
Case Type :	PARTITION : SUIT FOR PARTITION			Hearing Time :	12:00:00 PM	
RUBY SHARMA		Vs.	NAVEEN SHARMA			
					Total Days spent :	54

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	581/21	Case Id:	2507M07628	Referring Judge :	Ms. Vineeta Goyal, DHJS		
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)				Hearing Time :	12:30:00 PM	
VISHAL GUPTA		Vs.	M/S SHIV SHAKTI PACK				
					Total Days spent :	68	
Case No.:	1127/2022	Case Id:	2508M09912	Referring Judge :	Sh. Dharmender Singh, DHJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:30:00 PM	
NEETU		Vs.	VIMAL				
					Total Days spent :	54	
Case No.:	419/24	Case Id:	2509M12260	Referring Judge :	Ms. Shruti Sharma-II, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	12:30:00 PM	
USHA		Vs.	MAHENDER				
					Total Days spent :	26	
Case No.:	39/25	Case Id:	2508M11450	Referring Judge :	Ms. Tyagita Singh, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	2:30:00 PM	
RUBY PARVEZ KHAN		Vs.	AAMIL KHAN				
					Total Days spent :	40	
Case No.:	274/24	Case Id:	2507M05441	Referring Judge :	Ms. Shruti Sharma-II, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	3:00:00 PM	
SURINDER KAUR		Vs.	SUNIL GOGNA & ORS				
					Total Days spent :	96	
Case No.:	793/20	Case Id:	2509M13050	Referring Judge :	Sh. Vijay Shankar, DJS		
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS				Hearing Time :	3:00:00 PM	
STATE		Vs.	AMNESH GUPTA				
					Total Days spent :	12	
Case No.:	383/24	Case Id:	2508M10838	Referring Judge :	Sh. Manish Gupta, DHJS		
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.				Hearing Time :	11:00:00 PM	
BHANUPREET MAKKAR		Vs.	AMARPREET SINGH SETHI				
					Total Days spent :	47	
Case No.:	404/25	Case Id:	2509M12579	Referring Judge :	Ms. Shruti Sharma-II, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	11:30:00 PM	
CHARU		Vs.	LUCKY MARWA				
					Total Days spent :	19	
Total : 15							

Mediator : Sh. Vinod Kumar Meena, DHJS

Cause List for Mediation Centre

Date : 08/10/2025

Case No.:	6873/24	Case Id:	2509M12254	Referring Judge :	Ms. Anugya Chauhan, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:00:00 PM	
SHRIRAM FINANCE LTD		Vs.		OMENDER SINGH		Total Days spent :	26
Case No.:	1614/23	Case Id:	2507M07612	Referring Judge :	Ms. Aditi Chaudhary, DHJS		
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE				Hearing Time :	12:00:00 PM	
ANITA		Vs.		SUNIL KUMAR		Total Days spent :	68
Case No.:	9043/25	Case Id:	2509M11884	Referring Judge :	Sh. Danveer, DJS		
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT				Hearing Time :	12:00:00 PM	
TATA CAPITAL LTD		Vs.		NEERAJ SHARMA		Total Days spent :	33
Case No.:	1041/24	Case Id:	2508M11414	Referring Judge :	Sh. Kautuk, DJS		
Case Type :	RECOVERY : SUIT FOR RECOVERY OF MONEY				Hearing Time :	12:30:00 PM	
ROHIT SEHGAL		Vs.		M/S MPH GROUP		Total Days spent :	40
Case No.:	267/22	Case Id:	2508M11448	Referring Judge :	Ms. Helly Fur Kaur, DJS		
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE				Hearing Time :	2:00:00 PM	
AARTI		Vs.		ASHISH		Total Days spent :	40
Total :		5					

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